

# CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF MSK PROJECTS (INDIA) LIMITED

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## **CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS OF MSK PROJECTS (INDIA) LIMITED**

This Corrigendum to Public Announcement ("Corrigendum to PA") is in continuation of and shall be read in conjunction with the Original Public Announcement ("PA") and Addendum to Public Announcement ("Addendum to PA") that appeared in this news paper on March 20, 2010 and April 29, 2010, respectively is being issued by Collins Stewart Inga Private Limited ("CSINGA"), the Manager to the Offer, on behalf of Welspun Infratech Limited ("Welspun" or "Acquirer"), along with Welspun Corp Limited (formerly known as Welspun Gujarat Stahl Rohren Limited) ("PAC") to the equity shareholders of MSK Projects (India) Limited ("MSK" or the "Target Company") pursuant to and in compliance with regulation 10, 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations" or "Regulations"). The terms used but not defined in this Corrigendum to PA have the same meanings assigned to them in PA and Addendum to PA issued earlier.

The shareholders of the Target Company may please note the following:

- A. Para 30 of the PA, shall be read as follows** and at all relevant places in PA, the name of the PAC should be read as "Welspun Corp Limited" in place of "Welspun Gujarat Stahl Rohren Limited" as the name of the PAC has been changed with effect from April 27, 2010. PAC is a flagship company of the Welspun Group, incorporated as Welspun Stahl Rohren Limited on April 26, 1995 under the Companies Act, 1956 as a public company. Subsequently, the name of the Company was changed to Welspun Gujarat Stahl Rohren Limited on February 26, 1997. Further, the name of the Company was changed to Welspun Corp Limited with effect from April 27, 2010, the Certificate of Incorporation consequent to change of name was issued by the Registrar of Companies, Gujarat, Dadra and Nagar Haveli. Registered office of the Company is situated at Welspun City, Taluka Anjar, District Kutch, Gujarat 370 110.
- B. In Para 50 under the head 'Disclosure under regulation 21(2) of the SEBI (SAST) Regulations, 1997' of the PA**, the words "to facilitate compliance of the Target Company with the relevant provisions of the Listing Agreements." replaced with, "to bring back public shareholding of at least 25% as required under the Listing Agreements."
- C. Para 78** and at all relevant places in PA, regarding "A schedule of the activities pertaining to the Offer", the dates mentioned have been revised and shall be read as under :

| Activity                                                                                                                                                                                                                                                                     | Original Schedule        | Revised Schedule         |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|--------------------------|
|                                                                                                                                                                                                                                                                              | Date and Day             | Date and Day             |
| Public Announcement Date                                                                                                                                                                                                                                                     | March 20, 2010, Saturday | March 20, 2010, Saturday |
| Addendum to Public Announcement                                                                                                                                                                                                                                              | —                        | April 29, 2010, Thursday |
| Specified Date                                                                                                                                                                                                                                                               | March 26, 2010, Friday   | March 26, 2010, Friday   |
| Last date for a competitive bid                                                                                                                                                                                                                                              | April 10, 2010, Saturday | April 10, 2010, Saturday |
| Date by which Letter of Offer to be dispatched to shareholders                                                                                                                                                                                                               | April 27, 2010, Tuesday  | May 21, 2010, Friday     |
| Date of opening of the Offer                                                                                                                                                                                                                                                 | May 6, 2010, Thursday    | May 27, 2010, Thursday   |
| Last date for revising the Offer Price / Offer Size                                                                                                                                                                                                                          | May 14, 2010, Friday     | June 4, 2010, Friday     |
| Last date for withdrawing acceptance from the Offer                                                                                                                                                                                                                          | May 20, 2010, Thursday   | June 10, 2010, Thursday  |
| Last date of closing of the Offer                                                                                                                                                                                                                                            | May 25, 2010, Tuesday    | June 15, 2010, Tuesday   |
| Last date of communicating rejection/ acceptance under the Offer would intimated and the corresponding payment for the acquired equity shares and /or the unaccepted demat shares / Share Certificate(s) will be credited / dispatched of consideration for accepted tenders | June 8, 2010, Tuesday    | June 30, 2010, Wednesday |

Acquirer, PAC and their respective Directors severally and jointly accepts the responsibility for the information contained in this Corrigendum to PA. Acquirer and PAC are responsible for the fulfillment of its obligations under the SEBI (SAST) Regulations.

This Corrigendum to PA will be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer and PAC



## Collins Stewart Inga

### **COLLINS STEWART INGA PRIVATE LIMITED**

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**Date:** May 19, 2010

**Place:** Mumbai

*Size: 12 x 19 sq. cm*